

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-03-2023 AT 10:30 AM**

CP (IB) No. 197/95/HDB/2022
u/s. 95 of IBC, 2016

IN THE MATTER OF:

Pridhvi Asset Reconstruction and
Securitisation Company Ltd

...Petitioner

VS

Mr. Kongara Naveen (Sri Pavana Keerthi
Hotels India Pvt Ltd)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. Srikant Rathi for the Petitioner and Ld. Counsel Shri. P Prathap for the Personal Guarantor and Ld. RP Shri. G Venkata Subba Rao are present.

At request of the Ld. Counsel for the Petitioner, as a last chance to produce the proof of service of notice of the PG before initiation of proceedings u/s 95. In default, opportunity stands closed and the application will be disposed of on merits.

Post on 17.04.2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**